

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 12327- JK (LD) of 2025

DATED: - 24 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 24.09.2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 12327- JK (LD) of 2025 dated 24.09.2025.

S No.	Title of the Case		OIC
1	Case FIR No.57/2015,P/s Uri,offence U/s 452/325 RPC,titled State of J&K V/s Hafizullah Sheikh and Ors.		Mr. Tariq Ahmad Sofi, SDPO URI.
2	Case FIR No.106/2024,P/S Ganderbal, U/s 13/18/39/40 UA(P) Act titled UT of J&K V/s Saifullah Malik,		Sh. Aftab Hussain, DySP Ganderbal.
3	Case FIR No. 100/2023 u/s 8/20 NDPS Act of P/S Litter in Bail titled UT of J&K Vs Abdul Rashid Sheikh.		Sh. Nawaz Ahmad, DySP Headquarters Pulwama.
4	Case FIR No. 29/2022 of P/S Rajpora, offence u/s 363/376 IPC and 4 POCSO Act, titled UT of J&K V/s/ Gowhar Ahmad Yattoo		Sh. Nawaz Ahmad, DySP Headquarters Pulwama.
5	Case titled Asif Ahmad Sheikh Vs UT of J&K arising out of FIR No. 136/2024 of P/S Parimpora		Sh. Majid Mehboob, SDPO West (Bimina).
6	Case FIR No.16/2017,P/s Women's Cell Baramulla, offence U/s 498-A, 34 RPC, titled State of J&K V/s Ashiq Hussain and Anr		Mr. Tariq Ahmad Sofi, SDPO Uri.
7	Contempt Petition(s) titled Asha Devi Koushal Vs UT of J&K and Ors.		Shri Hareesh H.P, (AGMUT-17), AIG Welfare, PHQ, J&K [9711006785].
8	WP(C) No.1787/2025	Ab. Hamid Ganaie V/S UT of J&K and Ors	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
9	O.A No 923/2025	Iqbal Rashid Mir V/S UT of J&K and others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
10	WP(C) No.	Ehtisham Azhar Chesti V/S	Sh. Murtaza Ahmad DYSP CID CI Kashmir

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	2100/2025	UOI and Others	(PID No. EXK-952273)
11	WP(C) No. /2025	Amreen Qayoom V/S UT of J&K and Others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
12	O.A No. 888/2025	Fayaz Ahmad Wani V/S UT of J&K and Others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
13	WP(C) No. 2068/2025	Millat Foundation School Pampore V/S UT of J&K and Others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
14	CRLA(D) No. -- /2025	Sabzar Ahmad Sheikh V/S UT of J&K and Others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
15	WP No.2190/2025	Yasir Gaffar Watali V/S UOI and others	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
16	WP No.2276/2025	Umer Farooq Ganie V/S UOI and others	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
17	WP No. nil/2025	Syed Mohd Rafiq Shah V/S UT of J&K and others.	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
18	WP No. 2150/2025	Gousia Educational Trust Baramulla	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
19	WP No. nil/2025	Parveen Kour and others V/S UT of J&K and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu.
20	WPC No. 2179/2025	Manzoor Ahmad Ganie Vs. UT of J&K and Others.	Sh. Rajesh Kumar, DySP EXK026184, SDPO Tral

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